- (b) Review by Government on the working of the above Corporation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the Digital India Corporation (Formerly, Media Lab Asia) New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Corporation.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report and Accounts of the Digital India Corporation (Formerly, Media Lab Asia) New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Corporation.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) to (iii) See No. L.T. 7237/17/22]

- I. Notification of the Ministry of Agriculture and Farmers Welfare
- II. Reports and Accounts (2019-20 and 2020-21) of the Odisha Agro Industries Corporation Limited, Odisha and SFAC, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SUSHRI SHOBHA KARANDLAJE): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. G.S.R. 538 (E), dated the 12th July, 2022, publishing the Almond (kernel) Grading and Marking Rules, 2022, under sub-section (3) of Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937.

[Placed in Library. See No. L.T. 7390/17/22]

- II. (i)(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -
 - (a) Fifty-eighth Annual Report and Accounts of the Odisha Agro Industries Corporation Limited, Odisha, for the year 2019-20, together with the

Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T. 7393/17/22]

- (ii) A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of the Small Farmers' Agri-Business Consortium (SFAC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Consortium.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7570/17/22]

- I. Notifications of the Ministry of Textiles
- II. Reports and Accounts (2019-20 and 2020-21) of the Textiles Committee, Mumbai; HHEC, New Delhi; and the Central Silk Board, Bengaluru and related papers

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Textiles, under Section 13B of the Central Silk Board Act, 1948, along with Delay Statements:
 - (1) S.O. 2984 (E), dated the 28th July, 2021, notifying the nomination of certain persons, as mentioned therein, to serve as Members of the Central Silk Board for a period of three years from the date of this Notification.
 - (2) S.O. 4990 (E), dated the 6th December, 2021, notifying the nomination of a certain person, as mentioned therein, to serve as a Member of the Central Silk Board for a period of three years from the date of this Notification.
 - (3) S.O. 5158 (E), dated the 13th December, 2021, amending the Notification No. S.O. 4589 (E), dated the 20th December, 2019.
 - (4) G.S.R. 861 (E), dated the 16th December, 2021, publishing the Central Silk Board Silk-worm Seed (Amendment) Regulations, 2021.